Papers Laid

III. Statement (in English and Hindi) giving reasons for not laying the Hindi version of the Report mentioned at 1(a) above [Placed in Lib. for 1 to III *See* No. LT-108-99]

## I. Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998

II. MOU 1999-2000 between Govt, of India and Madras Fertilizers Paradip Phosphates and National Fertilizers Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS): On behalf of SHRI SURESH PRABHAKAR PRABHU: Sir, I lay on the Table—

I. A copy (in English and Hindi) or the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 5 of 1999)—Union Government (Commercial) Paradeep Phosphates Ltd, under clause (1) of article 151 of Constitution. [Placed in Lib *See* No. LT-11299] II. A copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Madras Fertilizers Limited for the year 1999-2000 [Placed in Lib *See* No. LT-111/99]

(ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Paradeep Hosphates Limited for the year 1999-2000 [Placed in Lib *See* No. LT-112/99]

(iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and National Fertilizers Limited for the year 1999-2000 [Placed in Lib *See* No. LT-150/99]

## Notification of the Ministry of Consumer Affairs and Public Distribution (Department of Consumer Affairs)

उपभोक्ता मामले तथा सार्वजनिक वितरण मंत्री (श्री शांता कुमार महोदय, मै बांट और माप मानक अधिनियम, 1976 की धारा 83 के अधीन उपभोक्ता मामले तथा सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की निम्रलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं।

(1) बाट और माप मानक (पैकेज में रखी वस्तुएं ) संशोधन नियम, 1999 को प्रकाशित करने वाली सा.का.नि. 246 (अ), दिनांक 6.4.99

(2) बाट और माप मानक (साधारण) संशोधन नियम, 1999 को प्रकाशित करने वाली सा.का. नि. 323 (अ), दिनांक 10.5.99 Papers Laid

(3) बाट और माप मानक (पैकेज में रखी वस्तुएं) ( द्वितीय संशोधन) नियम, 1999 को प्रकाशित करने वाली सा.का. नि. 594 (अ), दिनांक 17.8.99

[Placed in Lib. for (i) to (iii) See No. LT-14899]

I. Reports (1997-98) or the Comptroller and Auditor General of India and Appropriation Accounts (1997-98) for Post and Telecommunication Services

The Minister of Finance (SHRI YASHWANT SINHA): Sir, I lay on the Table under clause (1) of article 151 of the Constitution a copy each (in English and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 1 of 1999) Union Government (Civil); Union Government Appropriation Accounts (Civil) 1997-98 and Union Government Finance Accounts for the year 1997-98. [Placed in Lib. *See* No. LT-114/99]

(ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 2 of 1999) Union Government (Civil) Transaction Audit Observations; [Placed in Lib. *See* No. LT-113/99]

(iii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 4 of 1999) Union- Government (Civil)- Other Autonomous Bodies; [Placed in Lib. *See* No. LT-115/99]

(iv) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 5 of 1999) Union Government (Scientific Department); [Placed in Lib. *See* No. LT-116/99]

(v) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 6 of 1999) Union Government (Post and Telecommunications); [Placed in Lib. *See* No. LT-117/99]

(vi) Appropriation Accounts for the year 1997-98 (Postal Service); [Placed in Lib. *See* No. LT-124/99)]

(vii) Appropriation Accounts for the year 1997-98 (Telecommunication Service); [Placed in Lib. *See* No. LT-123^>9)]

(viii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 9 of 1999) Union Government (Railways); [Placed in Lib. See No. LT-118/99]

(ix) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No. 10 of 1999) Union Government (Indirect Taxes-Customs); [Placed in Lib. See No. LT-119/99]